

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 116/2025

IN THE MATTER OF:-

Resident Welfare Association
A1 Block Janakpuri

Applicant

Versus

Delhi Jal Board & Ors.

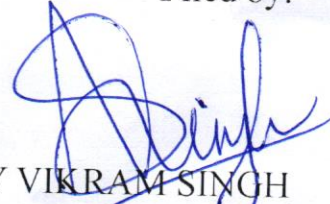
Respondents

NDOH:-20.05.2026

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Filed by:



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Filed on: 14.05.26

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**PROGRESS REPORT ON BEHALF OF DELHI JAL
BOARD/R1**

MOST RESPECTFULLY SHOWETH:

1. That the present Progress Report is being filed on behalf of Respondent No. 1 Delhi Jal Board (DJB), in compliance with the Order dated 09.03.2026 passed by this Hon'ble Tribunal in the above captioned matter, whereby Respondent No. 1 was directed to place on record the progress report regarding the work of laying/replacement of sewer lines in A-1 Block, Janakpuri.
2. That it is respectfully submitted that, as on date, approximately 675 meters of sewer line has been laid out of the total proposed length of 1140 meters, and the overall progress of the work is approximately 60%.
3. That the work could not be completed within the stipulated period on account of various underground utility services coming within the alignment of the proposed sewer line near Gate No. 04 of A-1 Block, Janakpuri. In order to avoid

damage to the existing utility services, the sewer line is required to be laid at a depth greater than that originally contemplated in the estimate/work plan.

4. That due to the increased depth of excavation, sub-soil water was encountered during execution of the work, necessitating installation and continuous operation of dewatering pumps for maintaining dry working conditions at the site. Consequently, the scope and complexity of the work have increased by approximately 20%.
5. That, despite the aforesaid difficulties, the executing agency has assured the answering Respondent that additional manpower and resources shall be deployed at the site so as to complete the remaining work on or before 30.06.2026.

The above report is submitted for the kind consideration of this Hon'ble Tribunal.

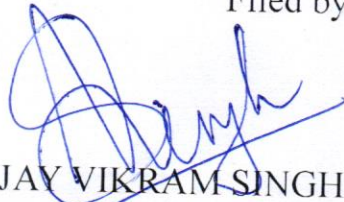


(Parveen Kumar Prashar)

Executive Engineer (C)-24

Parveen Kumar Prashar
Executive Engineer (C)-24
Delhi Jal Board
A-Block, UGR, Janakpuri
New Delhi-110058

Filed by



AJAY VIKRAM SINGH

Advocate for the Respondent No.1/ DJB

Filed on:- 14.05.26

**PFA Progress report on behalf of Delhi Jal Board in compliance of order dated 09.03.2026
Original Application No. 116 of 2025**

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Thu, 14 May at 6:31 PM

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PFA Progress report on behalf of Delhi Jal Board in compliance of order dated 09.03.2026
Original Application No. 116 of 2025Prem Bishukarma (Clerk)
For the OfficeAJAY VIKRAM SINGH
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